

duction of Ampicillin and other semi synthetic penicillins; its import has been canalised through the State Chemicals & Pharmaceuticals Corporation of India, in the Import Policy, 1979-80, announced on 3-5-1979. Import of intermediates for the manufacture of Ethambutol has not been canalised, but import of Ethambutol itself has also been canalised in the Import Policy, 1979-80.

(b) Import of 6-A.P.A. has been canalised to regulate supplies to ensure that indigenous producers of Ampicillin and semi-synthetic penicillins take up manufacture from the basic stage.

Import of Ethambutol has been canalised to protect indigenous production.

Contract to Indian companies to construct buildings etc., in foreign countries

564. SHRI M. R. KRISHNA: Will the Minister of COMMERCE AND CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) what is the number of Indian-companies which have been awarded contracts to construct buildings and other projects in foreign countries;

(b) what is the total cost of those contracts;

(c) how many of them have been satisfactorily executed; and

(d) what is the number of projects handled by Indian companies which have suffered losses on that account?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE, CIVIL SUPPLIES AND COOPERA-

†Previously Unstarred Question 288 transferred from the 2nd May, 1979.

TION (SHRI ARIF BEG): (a) According to information available with the Government, 19 Indian companies have been awarded civil construction contracts in foreign countries.

(b) The total cost of these contracts is over Rs. 1,300 crores.

(c) and (d) No information is available with Government.

Assets and source of income of M/s. S. J. Jindal Trusts

@565. SHRI JAGDISH JOSHI; Will the Minister of FINANCE be pleased to state:

(a) whether Government are aware of the assets and source of income of M/s. S. J. Jindal Trusts operating in Bangalore, Chhatarpur (Delhi) and Nalwa in District Hissar, (Haryana);

(b) if so, what are the details thereof; and

(c) whether Government are aware of the various investments made by the Trust during the last three years; if so, what are the details in this regard? •

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ZULFIQUARULLA): (a) Yes, Sir. The Government is aware of the assets and sources of income of M/s. S. J. Jindal Trust whose Head Office is at Bangalore.

(b) The details of the assets and the sources and income for the accounting period relevant to assessment year 1978-79 are given in Statement-s I and II separately.

(c) Yes, Sir. The details are given in Statement-III.

©Previously Unstarred Question 246 transferred from the 30th April, 1979.